

OFFICE ORDER

In view of instructions of Hon'ble High Court of Punjab and Haryana, Chandigarh, contained in letter No. 2068 Spl./C.B-11 dated 21.09.2018, Dr. Daya Nand Bhardwaj, Additional District and Sessions Judge-I, Sonipat, is hereby appointed as Nodal Officer/ In-Charge of the SupUser/Admin Panel for creation of user accounts and any modification in the "Surety Module Software".

All concerned be informed accordingly.


District and Sessions Judge,
Sonipat. 24-9-18

Endst. No. 14318-20 / Dated 24/9/18 /

Copy along with copy of Hon'ble High Court's letter mentioned above is forwarded to:-

1. All the Judicial Officers posted in Sonipat Sessions Division;
2. Dr. Daya Nand Bhardwaj, Additional District and Sessions Judge-I/Nodal Officer/In-Charge for "Surety Module Software", Sonipat;
3. System Officer/System Assistants/Clerks posted in CIS Branch of this office,
for information and compliance.


District and Sessions Judge,
Sonipat. 24-9-2018